

**GOVERNMENT OF INDIA
TOURISM
LOK SABHA**

UNSTARRED QUESTION NO:4631
ANSWERED ON:04.05.2012
BED AND BREAKFAST SCHEME
Singh Shri Ravneet

Will the Minister of TOURISM be pleased to state:

- (a) the salient features of the 'Bed and Breakfast Scheme' implemented by the Government;
- (b) the total number of applications received from private house owners and the number of licenses issued to the applicants under the Scheme, State-wise;
- (c) whether the Government proposes to extend the Scheme, particularly in Punjab, in view of huge potential for religio-tourism in the State; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF TOURISM (SHRI SUBODH KANT SAHA)

- (a): The Ministry of Tourism classifies/re-classifies fully operational rooms of Bed & Breakfast/Home Stay Facilities as "Incredible India Bed & Breakfast/Home Stay Establishments" with the aim to provide comfortable Home Stay Facilities to the tourists. The Incredible India Bed & Breakfast/Homestay Facilities are categorized as Silver & Gold. The application fee for classification under these categories is Rs.3000 & Rs.5000 respectively. The classification is given only to those establishments where the owner/promoter is physically residing in the same facility and lets out minimum one room and maximum six rooms (12 beds). The classification is valid for a period of two years from the date of issue of order and the facility can be considered for re-classification provided the application has been received within the stipulated time, i.e., 3 months before the expiry of the last classification. The applications for classification alongwith the requisite fees are to be deposited at the concerned Indiatourism office.
- (b): List of Incredible India Bed & Breakfast Establishments approved by the Ministry of Tourism, Government of India from 1st April 2011 to 31st March 2012 is placed at Annexure I.
- (c) & (d): The Incredible India Bed and Breakfast scheme is applicable all over the country, including Punjab.